

COURT-I**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)****APPEAL NO. 59 OF 2016 & IA NO. 150 OF 2016****And****APPEAL NO. 60 OF 2016 & IA NO. 151 OF 2016****Dated : 6th October, 2016****Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member****In the matter of:****APPEAL No. 59 OF 2016 & IA NO. 150 OF 2016**

M/s Aravali Transmission Service Company Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

APPEAL No. 60 OF 2016 & IA NO. 151 OF 2016

M/s Maru Transmission Service Co. Ltd.	...	Appellant(s)
Vs.		
Rajasthan Electricity Regulatory Commission & Ors.	...	Respondent(s)

Counsel for the Appellant(s) : Mr. Aditya Shankar
Mr. Sameer Sinha
Mr. Madhup Singaal

Counsel for the Respondent(s) : Mr. Bipin Gupta
Mr. Suneel Bansal for R.2 to 4

Mr. R.K. Mehta
Mr. Abhishek Upadhyay
Ms. Himanshi Andely for R.1

ORDER

Learned counsel for the State Commission states that he does not wish to file any reply.

Learned counsel for the appellant seeks two weeks time to file rejoinder. He may file the same on or before 21.10.2016 after serving copy on the other side.

List these matters on **30.11.2016.**

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

ts/kt